

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:6406  
ANSWERED ON:15.05.2012  
POLICY ON DEEP SEA FISHING  
Abdulrahman Shri

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether there are vast marine resources in the Exclusive Economic Zone (EEZ);
- (b) if so, whether the Government will allow FDI in deep sea fisheries in the EEZ;
- (c) whether the hardships being faced by the small entrepreneurs to operate vessels in the EEZ;
- (d) whether the Government proposes to call a meeting of the Empowered Committee on deep sea fisheries to change the present deep sea fishery policy and remove hurdles in its implementation; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

- (a): As per the latest Expert Committee report on revalidation of marine fishery resource potential, the marine fishery resources of Indian Exclusive Economic Zone (EEZ) are estimated at 4.41 million metric tonnes,
- (b): No such proposal is under consideration by Ministry of Agriculture.
- (c) & (e): The Inter-Ministerial Empowered Committee on Marine Fisheries regularly meets to review the deep sea guidelines and policies to provide an enabling environment for the growth of deep sea fisheries, including small entrepreneurs.